

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-05-2024 AT 10:30 AM**

**CP(IB) No.299/7/HDB/2018
AND
IA(IBC) 897 & 898/2024 in CP(IB) No.299/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Punjab National Bank
(erstwhile Oriental Bank of Commerce) **...Financial Creditor**

AND

NCS Sugars Ltd **...Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 897/2024

Learned Senior Counsel Mr P Vikram (through Video Conference) along with the Counsel on record Ms Praneetha, for applicant present physically.

Learned Counsel Mr Y Suryanarayana, for Resolution Professional present physically.

Matter passed over.

Matter called again.

Learned Counsel Mr Y Suryanarayana, for Resolution Professional present physically.

Mr Sivalingam, Resolution Professional present through Video Conference.

Heard. Pursuant to the advance notice served through e-mail Resolution Professional Mr Sivalingam appeared through Video Conference and stated that he received the copies and prayed the time for filing counter and also sought for entire physical record. We direct the applicant to serve physical copies of the application and documents by next hearing date.

At request for filing counter, counter shall be filed before 03.05.2024.

Both sides shall file two-page note only on the two objections that were raised in the impugned communication of the Resolution Professional.

Matter adjourned to 03.05.2024.

IA(IBC) 898/2024

Learned Senior Counsel Mr P Vikram (through Video Conference) along with the Counsel on record Ms Praneetha, for applicant present physically.

Learned Counsel Mr Y Suryanarayana, for Resolution Professional present physically.

Matter passed over.

Matter called again.

Learned Counsel Mr Y Suryanarayana, for Resolution Professional present physically.

Mr Sivalingam, Resolution Professional present through Video Conference.

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Sd/-

MEMBER (T)

Sd/-

MEMBER (J)